

FORM OF ACCEPTANCE CUM ACKNOWLEDGEMENT

(Please send this Form of Acceptance-cum-Acknowledgement with enclosures to Sharex Dynamic (India) Private Limited at the collection centre mentioned in the Letter of Offer)

Offer Opens on	Friday, October 09, 2009
Last Date for Withdrawal of Application	Friday, October 23, 2009
Offer Closes on	Wednesday, October 28, 2009

From

Name :

Full Address:

Tel No. _____; Cell No. _____

Fax No. _____; Email. _____

To,

Sharex Dynamic (India) Private Limited
Unit: Prism Informatics Limited – Open Offer
Unit No.1, Luthra Industrial Premises,
Andheri Kurla Road, Andheri (East),
Mumbai - 400 072.

Dear Sir,

Sub: Open offer to acquire 1,26,000 equity shares of Rs. 10 (Rupees Ten Only) each of Prism Informatics Limited (Target Company) by Idhasoft Limited (Acquirer)

I/We refer to the Letter of Offer dated September 30, 2009 for acquiring the equity shares held by me/us in Prism Informatics Limited.

I/We, the undersigned have read the letter of offer and understood its contents including the terms and conditions as mentioned therein.

For Shares held in Physical Form:

I/We accept the offer and enclose the original share certificate(s) and duly signed transfer deed(s) in respect of my/our shares as detailed below:

Sr. No.	Folio No.	Certificate No.	Distinctive Nos.		No. of shares
			From	To	
Total number of equity shares					

(In case of insufficient space, please use additional sheet and authenticate the same)

I/We note and understand that the original share certificate(s) and valid share transfer deed will be held in trust for me/us by the Registrar to the offer till the time the Acquirer gives the purchase consideration as mentioned in the Letter of Offer.

I/We also note and understand that the Acquirer will pay the purchase consideration only after verification of the documents and signatures.

DP Name	DP ID	Client ID	Name of Beneficiary	No. of Equity Shares

I/We have done an off market transaction for crediting the shares to the Escrow Account opened with CDSL named “**Saffron Capital Advisors Private Limited Escrow A/c PIL Open Offer**” (the “Special Depository Escrow Account”) with the following particulars:

DP Name – Saffron Global Markets Private Limited **Client ID – 12058900-00001873** **DP ID – 12058900**

Shareholders whose shares are held in beneficiary Account with NSDL have to use an inter-depository delivery instruction slip for the purpose of crediting their shares in favour of the Special Depository Escrow Account with CDSL.

I/We note and understand that the Shares would lie in the Special Depository Escrow Account until the time the Acquirer makes payment of the purchase consideration as mentioned in the Letter of Offer.

----- Tear along this line -----

Prism Informatics Limited – Open Offer

Acknowledgement slip Received from Mr/Ms _____

Folio No. _____ Form of Acceptance cum Acknowledgement, _____ Number of certificate
for _____ Equity Shares.

Stamp of collection centre	Signature of Official	Date of Receipt

For Shares held in Demat Form:

I/We hold shares in demat form and accept the Offer and enclose photocopy of the Delivery Instruction duly acknowledged by my/our DP in respect of my/our equity shares as detailed below:

DP Name	DP ID	Client ID	Name of Beneficiary	No. of Equity Shares

I/We have done an off market transaction for crediting the shares to the Escrow Account opened with CDSL named **"Saffron Capital Advisors Private Limited Escrow A/c PIL Open Offer"** (the "Special Depository Escrow Account") with the following particulars:

DP Name – Saffron Global Markets Private Limited

Client ID – 12058900-00001873

DP ID – 12058900

Shareholders whose shares are held in beneficiary Account with NSDL have to use an inter-depository delivery instruction slip for the purpose of crediting their shares in favour of the Special Depository Escrow Account with CDSL.

I/We note and understand that the Shares would lie in the Special Depository Escrow Account until the time the Acquirer makes payment of the purchase consideration as mentioned in the Letter of Offer.

I/We confirm that the Equity Shares of Prism Informatics Limited which are being tendered herewith by me/us under this offer, are free from liens, charges and encumbrances of any kind whatsoever.

I/We authorise the Acquirer to accept the shares so offered which they may decide to accept in consultation with the merchant banker and in terms of the Letter of Offer and I/We further authorise the Acquirer to return to me/us, equity share certificate(s) in respect of which the offer is not found valid/not accepted, specifying the reasons thereof.

I/We authorise the Acquirer or their Merchant Banker to send by Registered Post / Courier the draft/cheque, in settlement of the amount to the sole/first holder at the address mentioned below.

The Permanent Account Number (PAN/GIR No.) allotted under the Income Tax Act, 1961 is as under

	First/Sole Holder	Joint Holder 1	Joint Holder 2
PAN/GIR No.			

So as to avoid fraudulent encashment in transit, the shareholder(s) may provide details of Bank Account of the first/sole shareholder and the consideration cheque or demand draft will be drawn accordingly. Please indicate the preferred mode of receiving the payment consideration. (Please tick)

1) Electronic Mode: _____ **2) Physical Mode:** _____

Sr. No	Particulars required	Details
i	Bank name	
ii	Complete Address of the bank branch	
iii	Account type (CA/SB)	
iv	Account No	
v	9 digit MICR code	
vi	IFSC Code (for RTGS/NEFT transfers)	

Yours faithfully,

Signed & Delivered by	Full Names (s) & Address	Signature	Verified and Attested (by DP in case of Demat Shares and by Bank in case of Physical Shares)
First/Sole Holder			
Joint Holder 1			
Joint Holder 2			

Note: In case of joint holdings all must sign. A Corporation must affix its common seal necessary Board resolution should be attached.

Place: _____

Date: _____

Note: All future correspondence, if any should be addressed to the Registrar to the Offer at

SHAREX DYNAMIC (INDIA) PRIVATE LIMITED
UNIT: PRISM INFORMATICS LIMITED – OPEN OFFER
 Unit No.1, Luthra Industrial Premises,
 Andheri Kurla Road, sAndheri (East),
 Mumbai - 400 072.